

(d) if so, when the construction work is likely to start;

(e) whether Brahmaputra Board has prepared any medium-term or short-term projects; and

(f) if so, what are the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) and (b) Comments on the Dehang and Subansiri Projects prepared by the Brahmaputra Board have been communicated to the Board.

(c) There is no such proposal for the 8th Plan period.

(d) Does not arise.

(e) and (f) A report on the proposed Harang Project costing Rs. 4.90 crores for removal of drainage conjection in Karimganj district of Assam has been prepared.

Central Assistance for Development of Tourism in Assam

1209. SHRI DAVID LEDGER: Will the Minister of TOURISM be pleased to state:

(a) what amount of Central assistance was given for the development of tourism in Assam during the years 1986-87, 1987-88, 1988-89 and 1989-90;

(b) whether Government propose to raised the quantum of Central assistance for the development of tourism in Assam in the coming year; and

(c) if so, what are the details thereof?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) For development of Tourism in Assam, from 1986-87 to date, an amount of Rs. 48.83 lakhs has been sanctioned, out of which Rs. 42.40 lakhs have been released so far.

(b) and (c) The Central assistance for the development of tourism in Assam would be based on the schemes proposed by the State Government,

their merits availability of funds and inter-se priorities.

Import of Vincristine and Vinblastine

1210. DR. (SHRIMATI) SAROJINI MAHISHI:
SHRI ASHOK NATH VERMA:

Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that Vincristine and Vinblastine, both in bulk and finished form are allowed for import under OGL as per the current Import Policy;

(b) whether it is also a fact that his Ministry has received representations to impose ban on the imports of these drugs and finished medicines, which are pending since last more than two years;

(c) whether it is also a fact that these drugs and their formulations are produced in the country and production is more than five times the requirement of the country;

(d) what were the imports and exports of each during the last two years, year-wise upto the 28th February, 1990; and

(e) what steps have been taken to ban the imports of these products in order to save valuable foreign exchange?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) to (e) Import Policy for a drug is determined keeping in view all relevant factors, including its domestic demand, indigenous production, cost of production and the interests of users on the one hand and of producers on the other. The forthcoming new Import & Export Policy will be laid on the Table of the House on 30th March, 1990. It is, therefore, premature to disclose details about the policy regime for these items at this stage.